

9 **Manashree Sahoo Vrs. HAL**

For Hearing Sl. No. 2
O.A. No. 382 of 2010
Advocates: M/s. B. Pujari & Ors.
Advocates: M/s. S.K.Das & Ors.

Order dated: 29.04.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Mr. B.K.Nayak, Advocate, appearing for Mr. B.Pujari, Ld.

Counsel for the applicant, submitted a memo in the Court filed by the applicant expressing her desire to withdraw this O.A.

Applicant is allowed to withdraw this O.A.

Accordingly, O.A. is dismissed as withdrawn.


MEMBER (Admn.)


MEMBER(Judl.)

RK